## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 33(ND)13 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE COMPANY: M/s. Shiv Kuamr Jain & Ors. V/s. M/s. Spell Organics Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

1. Rakesh Sinha Advocate Petitioner

2. DHRUV SURANA Advocate Petitioner

3. Diney Kuma Cuplis Mylonishi Advocate

Advocate

LL

**ORDER** 

Learned counsel for the parties are present.

List for arguments on 10.11.2016.

(R.Varadharajan)
Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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